

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD**

(MP)CP(IB) 11/9/NCLT/AHM/2020


Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2020**

Name of the Company: Rajesh Ramesh Naphade
V/s
Maheshwar Hydel Power Corporation Ltd

Section: Section 9 of the Insolvency & Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Yuvaraj Thakre	Adv.	Petitioner	
2.	For Mr. Kunal Varshav			


ORDER

The Petitioner is represented through its Counsel.

At the request of the Proxy for the Petitioner Counsel, the matter is adjourned.

List the matter on 24.01.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated 17th Day of January, 2020